

CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT MUMBAI

ORIGINAL APPLICATION NO. 1037/1996

Date of Decision: 21/11/96

Namdeo Sitaram Sawant

Petitioner/s

Shri C. B. Kale

Advocate for the
Petitioner/s

V/s.

The Sr. Supdt. of Post Offices & Respondent/s
2 Ors.

Shri S. S. Karkera for Shri Pradhan

Advocate for the
Respondent/s

CORAM:

Hon'ble Shri B. S. Hegde, Member (J).

Hon'ble Shri

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?

abb.


(B. S. HEGDE)
MEMBER (J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GULESTAN BLDG. NO. 6, PRESCOT RD, 4th FLOOR.

MUMBAI - 400 001.

ORIGINAL APPLICATION NO. 1037/96.

DATED THIS 21st DAY OF NOVEMBER, 1996.

CORAM : Hon'ble Shri B. S. Hegde, Member (J).

Namdeo Sitaram Sawant,
Postal Assistant, Azadnagar Post Office,
Andheri,
Mumbai,

... Applicant.

By Advocate Shri C. B. Kale,

v/s.

1. The Sr. Supdt. of Post Offices,
North Division, Azadnagar,
Andheri, Mumbai.

2. The Director Postal Services,
Bombay Region,
Mumbai.

3. The Chief Post Master General,
Maharashtra Circle,
Mumbai,

... Respondents.

By Advocate Shri S. S. Karkera for
Shri P. M. Pradhan.

I O R D E R I

[Per Shri B. S. Hegde, Member (J)]

Heard Shri C. B. Kale for applicant and Shri S. S. Karkera
for Shri P. M. Pradhan for Respondents.

The prayer made by the applicant is to direct
the respondents to prepare a service book with all necessary
entries, since the original is not traceable and to draw all
the due increments and fix his pay correctly; and to pay
arrears of all the dues which were not paid for want of service
book.

The respondent is directed to re-construct a
service book with all necessary entries within six months

ABM

and grant him the benefits in accordance with law. The OA is disposed of with the above direction at the admission stage itself.


(B. S. HEGDE)
MEMBER (J)

abp.